

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/122/2016
NAME OF THE PETITIONER(S) : V. Kesavamurthi
NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Nityanandhan
for Thiriyambale.

Counsel for Respondent



2. S. Manojkumar
(for B. Dhanaraj)

Counsel for petitioners



ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that he has filed counter in the Registry. He is directed to serve a copy of the same to the other side. Counsel for petitioner is directed to file rejoinder, if any, by the next date of hearing. Put up on **05.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)